

(a) the total amount of income tax arrears outstanding at present against each of the following film stars :—

(1) Meena Kumari (2) Babita (3) Mala Sinha (4) Jitendra (5) O.P. Ralhan (6) Raj Kapoor (7) Manoj Kumar (8) Nargis Dutt (9) Hema Malini (10) Dev Anand (11) Rajinder Kumar (12) Saira Bano;

(b) what steps are being taken by Government to recover the income tax arrears; and

(c) whether it is a fact that these film stars evade payment of income-tax and is so, what actions are being taken by Government against them?]

उप प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी झार० देसाई) : (क) से (ग) अपेक्षित सूचना इकट्ठी की जा रही है और प्राप्त होते ही सदन की मेज पर रख दी जायगी।

†[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) to (c) The requisite information is being collected and will be laid on the Table of the House as soon as received.]

PRODUCTION AND DEMAND OF CRUDE OIL AND PETROL

479. SHRI J. S. TILAK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the year-wise production of crude oil and petrol in the country both in the private and the public sectors during the last three years; and

(b) the year-wise demand for these products during the corresponding period?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH) : (a) and (b) A statement giving the required information in respect of Crude Oil is attached. Information regarding product-wise production/demand, etc., is confidential and its disclosure is, therefore, not in public interest.

†[] English translation.

STATEMENT

('000 Tonnes)

Year	Crude Oil Production			Crude oil Processed in the Refineries
	Pvt. Sector	Pub. Sector	Total	
1965	1,900	1,112	3,022	9,754
1966	2,292	2,355	4,647	12,030
1967	2,886	2,781	5,667	14,430

PROCESSING AND TRANSPORTING OF CRUDE OIL

480. SHRI G. BARBORA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the quantity of crude oil processed during the last 3 years at each of the Gauhati, Barauni and Koyali refineries;

(b) the capital cost of each of these refineries and also of the Burmah Shell, Caltex and Esso refineries, with their respective capacities;

(c) the average refining cost per ton of each of the refineries for the last three years;

(d) the cost of construction of crude oil pipeline with mileage, total annual operating cost per ton and the quantity of crude oil transported each year for the last three years through the pipelines from (i) Gauhati to Barauni, (ii) Nahorkatiya to Gauhati, and (iii) Ankleshwar to Koyali; and

(e) the cost of transport per mile per ton on refined products through (i) pipeline, (ii) roads, (iii) rail, (iv) rivers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH) : (a) to (e) The information is being collected and will be laid on the Table of the House as soon as received.